

07.4.2000 Hon. Mr. S. Biswas, A.M.

None present for the parties.
Post on 24.5.2000 for hearing.

S B

A.M.

lv/

24.05.2000

Hon. Mr. S. Biswas, A.M.

None for the applicant. Sri S.K. Mishra,
proxy counsel for Sri V.K. Goyal, counsel for
respondents present. As per order dt.
13.11.98, it was held if no body appears
on behalf of the applicant on the next date
the case should ^{would} be disposed of ~~without~~
S B ~~ex parte~~ ^{an} ~~appearing either side~~ Thereafter, several
occasions the applicant's counsel, ~~not~~ ^{did} not appear.

The case is dismissed in
default.

no costs

S B
A.M.

broach